

Parliament Session Wrap

Budget Session – January 31, 2019 to February 13, 2019

Government Bills passed by Parliament during the Budget Session

Short Title	Key Objectives
The Personal Laws (Amendment) Bill, 2018	Amends several Acts regulating divorce to remove leprosy as grounds for divorce.
*The Finance Bill, 2019	Amendments to existing taxation laws in the country.
*The Appropriation (Vote on Account) Bill, 2019	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation Bill, 2019	Authorises expenditure from the Consolidated Fund of India.

*These Bills were introduced during Budget Session, 2019.

Government Bills introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	Provides the NIFTEM at Kundli, Haryana and IIFPT at Thanjavur, Tamil Nadu with status of Institute of national importance.	13 Feb 2019 Rajya Sabha	Pending
The Cinematograph (Amendment) Bill, 2019	Makes unauthorised recording of a film illegal.	12 Feb 2019 Rajya Sabha	Pending
The International Financial Services Centres Authority Bill, 2019	Sets up an authority for regulating all financial services in International Financial Services Centres in India.	12 Feb 2019 Rajya Sabha	Pending
The Registration of Marriage of Non-Resident Indian Bill, 2019	Empowers passport authority to impound the passport of a male Non-Resident Indian if he fails to register his marriage within a period of thirty days from the date of marriage.	11 Feb 2019 Rajya Sabha	Pending
The Constitution (125th Amendment) Bill, 2019	Enables Finance Commission to augment funds for Sixth Schedule Councils, and amends composition of District Councils.	6 Feb 2019 Rajya Sabha	Pending

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills Pending in Rajya Sabha from Earlier Sessions of Parliament

RAJYA SABHA		
Short Title	Introduced on	Status
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019	8 Jan 2019	Not referred to Standing Committee
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	8 Jan 2019	Not referred to Standing Committee
The National Commission for Homoeopathy Bill, 2019	7 Jan 2019	Standing Committee to submit report by 29 Apr 2019
The National Commission for Indian System of Medicine Bill, 2019	7 Jan 2019	Standing Committee to submit report by 29 Apr 2019
The Allied and Healthcare Professions Bill, 2018	31 Dec 2018	Standing Committee to submit report within three months w.e.f. 2 Jan 2019
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014

Short Title	Introduced on	Status
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Indian Medical Council (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee Report on 30 Oct 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Government Bill introduced in Rajya Sabha during the Budget Session and lapsed

Short Title	Key Objectives	Introduced on	Status
The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019	Modifies the list of Scheduled Tribes in the State of Arunachal Pradesh.	11 Feb 2019 Rajya Sabha	Lapsed

Government Bills passed by one House and lapsed

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Aadhaar and Other Laws (Amendment) Bill, 2018	2 Jan 2019	Passed on 4 Jan 2019
The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	28 Dec 2018	Passed on 13 Feb 2019
The Companies (Amendment) Bill, 2018	20 Dec 2018	Passed on 4 Jan 2019
The Muslim Women (Protection of Rights on Marriage) Bill, 2018	17 Dec 2018	Passed on 27 Dec 2018
The Indian Medical Council (Amendment) Bill, 2018	14 Dec 2018	Passed on 31 Dec 2018
The DNA Technology (Use and Application) Regulation Bill, 2018	9 Aug 2018	Passed on 8 Jan 2019
The Banning of Unregulated Deposit Schemes Bill, 2018	18 Jul 2018	Standing Committee Report on 3 Jan 2019
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	18 Jul 2018	Passed on 26 Jul 2018

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Arbitration and Conciliation (Amendment) Bill, 2018	18 Jul 2018	Passed on 10 Aug 2018
The New Delhi International Arbitration Centre Bill, 2018	5 Jan 2018	Passed on 4 Jan 2019
The Consumer Protection Bill, 2018	5 Jan 2018	Passed on 20 Dec 2018
The Muslim Women (Protection of Rights on Marriage) Bill, 2017	28 Dec 2017	Passed on 28 Dec 2017
The Representation of the People (Amendment) Bill, 2017	18 Dec 2017	Passed on 9 Aug 2018
The Central Road Fund (Amendment) Bill, 2017	24 Jul 2017	Passed on 19 Dec 2017
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	18 Jul 2017	Passed on 2 Jan 2018, Rajya Sabha Select Committee Report 7 Feb 2019
The Surrogacy (Regulation) Bill, 2016	21 Nov 2016	Standing Committee Report on 10 Aug 2017, Passed on 19 Dec 2018
The Factories (Amendment) Bill, 2016	10 Aug 2016	Passed on 10 Aug 2016
The Transgender Persons (Protection of Rights) Bill, 2016	2 Aug 2016	Standing Committee Report on 21 Jul 2017, Passed on 17 Dec 2018
The Citizenship (Amendment) Bill, 2016	19 Jul 2016	Joint Parliamentary Committee Report on 7 Jan 2019, Passed on 8 Jan 2019
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24 Feb 2015	Passed on 10 Mar 2015
The Whistle Blowers Protection (Amendment) Bill, 2015	11 May 2015	Passed on 13 May 2015
The Motor Vehicles (Amendment) Bill, 2016	9 Aug 2016	Standing Committee Report on 8 Feb 2017, Passed by Lok Sabha on 10 Apr 2017, Rajya Sabha Select Committee Report on 22 Dec 2017

Government Bills pending in Lok Sabha and lapsed

LOK SABHA		
Short Title	Introduced on	Status
The Trade Unions (Amendment) Bill, 2019	8 Jan 2019	Not referred to Standing Committee
The Protection of Children From Sexual Offences (Amendment) Bill, 2019	8 Jan 2019	Not referred to Standing Committee
The National Institute of Design Amendment Bill, 2018	18 Dec 2018	Not referred to Standing Committee
The Central University (Amendment) Bill, 2018	14 Dec 2018	Not referred to Standing Committee
The Dam Safety Bill, 2018	12 Dec 2018	Not referred to Standing Committee
The Protection of Human Rights (Amendment) Bill, 2018	9 Aug 2018	Not referred to Standing Committee
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018	6 Aug 2018	Not referred to Standing Committee
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	23 Jul 2018	Standing Committee Report on 28 Dec 2018
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018	18 Jul 2018	Not referred to Standing Committee
The Chit Funds (Amendment) Bill, 2018	12 Mar 2018	Standing Committee Report on 9 Aug 2018
The National Medical Commission Bill, 2017	29 Dec 2017	Standing Committee Report on 20 Mar 2018
The Dentists (Amendment) Bill, 2017	18 Dec 2017	Not referred to Standing Committee
The Code on Wages, 2017	10 Aug 2017	Standing Committee Report on 18 Dec 2018
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017	31 Jul 2017	Not referred to Standing Committee
The Inter-State River Water Disputes (Amendment) Bill, 2017	14 Mar 2017	Standing Committee Report on 10 Aug 2017
The Merchant Shipping Bill, 2016	16 Dec 2016	Standing Committee Report on 18 Jul 2017
The Major Port Authorities Bill, 2016	16 Dec 2016	Standing Committee Report on 18 Jul 2017
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016	14 Dec 2016	Not referred to Standing Committee

Short Title	Introduced on	Status
The High Courts (Alteration of Names) Bill, 2016	19 Jul 2016	Not referred to Standing Committee
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the Budget Session, 2019
The Electricity (Amendment) Bill, 2014	19 Dec 2014	Standing Committee Report on 7 May 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014	18 Dec 2014	Standing Committee Report on 7 Dec 2015
The Factories (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 22 Dec 2014

Status of Government Bills

Bills pending before the session	74
Bills introduced during the session	9
Bills passed during the session	4
Bills lapsed at the end of the session	46
Bills pending in Rajya Sabha at the end of the session	33

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